

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.71/BB/2018	-	Admission	252(3)	M/s Perspective HD Designing Services Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	G. NAGARAJU	Perspective HD Desi. Services P Ltd	G. Nagaraju

ORDER

PCS for Petitioner is present. Matter is listed today for admission. Registry has raised some objections. PCS is directed to comply with the same. List it on 05.03.2018.


Member (T)


Member (J)